

(b) the expenditure incurred on skill development training and employment for the transgender community over the last 5 years, as a proportion of total expenditure incurred by the Ministry; and

(c) the details of steps being taken by the Ministry for further development of the community?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) No such information is available with the Ministry.

(b) Upto 2017-18 no expenditure was incurred by the Ministry on skill development training and employment for the transgender community. Out of the total expenditure of ₹ 10070.76 crores incurred by the Ministry during 2018-19, an amount of ₹ 1.00 crore was released to National Backward Classes Finance and Development Corporation (NBCFDC) for conducting skill development training programmes for the members of the Transgender Community. During the current year 2019-20 also, the Ministry has released an amount of ₹ 1.00 crore to NBCFDC for the skill development training of members of the transgender community.

(c) In order to provide for protection of rights of transgender persons and their welfare, recently, The Transgender Persons (Protection of Rights) Act, 2019, has been enacted w.e.f 10.01.2020. The Act, *inter-alia*, provides for recognition of identity of transgender persons, prohibition against discrimination, welfare measures by the Government, obligation of establishments and other persons, education, social security and health of transgender persons and National Council for transgender persons.

Works for development of specially-abled

‡2067.MS. SAROJ PANDEY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the works undertaken by Government towards fulfilling the hopes and expectations of the specially-abled people during the last five years; and

(b) if so, the details of the works undertaken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) The Government created a separate Department of Empowerment of Persons with Disabilities within this Ministry in May, 2012 with a view to ensure greater focus on addressing issues concerning Persons with

‡Original notice of the question was received in Hindi.

Disabilities. The Department's vision to create an inclusive society in which equal opportunities are provided for the growth and development of persons with disabilities to lead productive, safe and dignified lives and its mission is to empower its target group namely, Persons with Disabilities, through legislation/policies/ programme/schemes for their empowerment and development. With a view to achieve the objectives enshrined in its vision and mission, the Rights of Persons with Disabilities (RPwD) Act, 2016 was enacted which came into effect from 19.04.2017. The Act provides various rights and entitlement for Persons with Disabilities (PwDs) such as right to equality, respect of integrity, protection against discrimination, exploitation and abuse, leave with family, access to justice etc. The Act provides for creating barrier free environment, promoting health, social security, recreation and sports activities for PwDs. It also provides not less than 4% reservation in Government establishment and not less than 5% reservation in seats in Government/Government aided higher educational institutions for persons with benchmark disabilities (*i.e.* disabilities of 40% or more).

There are seven National Institutes (NIs) working under the Department of Empowerment of Persons with Disabilities (DEPwD) (Divyangjan) specializing in different kinds of disabilities with objectives to train rehabilitation personnel in the field of disabilities, to provide rehabilitation services to Persons with Disabilities and to undertake Research and Development. After 2014, two new National Institutes have been set up, namely, Indian Sign Language Research and Training Centre (ISLRTC) at New Delhi and National Institute of Mental Health and Rehabilitation (NIMHR) at Sehore, Madhya Pradesh. During the period last five years, total Grant-in-Aid of ₹ 806.08 crores was released to National Institutes and 79.49 lakh beneficiaries were catered.

So far 20 Composite Regional Centres (CRCs) has been set up in various States/UTs as outreach Centres/extended arms of the National Institutes. From 2014-15 till date, 12 new CRCs have been set up. During the last five years to 2014-15-2018-19, total Grant-in-Aid of ₹ 175.55 crore was released to CRCs and 15.00 lakh beneficiaries were catered.

Further, though relief of PwDs is a State subject, the Central Government supplements the efforts of the State Governments through the following major schemes for fulfilling aspirations of the Persons with Disabilities:

1. Deendayal Disabled Rehabilitation Scheme (DDRS) and District Disabilities Rehabilitation Centre (DDRC),
2. Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances Scheme (ADIP),

3. Scheme for Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA),
4. Scholarships for Students with Disabilities,
5. Schemes of National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities.

Details of these schemes and achievement during last five years are given in the Statement (*See below*).

In addition, Ministry of Rural Development implements Indira Gandhi National Disabled Pension Scheme under which disability pension at the rate of ₹ 300/- per month is paid to persons with severe disabilities (disability of 80% or more) in the age group of 18-79 years. This scheme envisages a ceiling of 10.58 lakh Divyangjan beneficiaries each year.

Statement

Details of various schemes implemented by the DEPWD and achievements during the last five years

Department of Empowerment of Persons with Disabilities (DEPwD) implements following major schemes for fulfilling the hopes and expectations of the specially-abled people and achievements during the last five years:

1. The Department is implementing Deendayal Disabled Rehabilitation Scheme (DDRS) under which financial assistance is provided to Non-government organizations for various projects for the welfare of persons with disabilities and District Disability Rehabilitation Centres (DDRCs) under which financial assistance is provided to set up and operate DDRCs at District level. The details of the funds released during last five years under these schemes are:

(Amount in rupees crores)

Year	Deendayal Disabled Rehabilitation Scheme	District Disability Rehabilitation Centres
1	2	3
2014-15	50.08	2.51
2015-16	50.19	2.87

1	2	3
2016-17	45.00	2.48
2017-18	60.00	2.43
2018-19	40.00	5.26
TOTAL	145	10.17

2. **Under the scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances Scheme (ADIP),** funds are released to various Implementing Agencies to assist the eligible Divyangjan in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential. During the last five years, aids and assistive devices has been provided to 1375077 beneficiaries at the cost of ₹ 801.20 crore.

3. **Scheme for Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA):** This Ministry has been implementing the Scheme for Implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA) for providing financial assistance for undertaking various activities outlined in the Rights of Persons with Disabilities Act (RPwD), 2016. The Act endorses the Rights of Persons with Disabilities for access to education, vocational training, employment, public transport, built environment, information and communication and upholds their independence and dignity. The Ministry has been releasing funds under the Scheme since 1999 after the implementation of the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995. The major components of the SIPDA Scheme are as follows:
 - (I) **National Action Plan for Skill Development of Persons with Disabilities (PwDs):** DEPwD implements an umbrella scheme namely Scheme for Implementation of Persons with Disabilities Act (SIPDA) which has a component for Skill Development for PwDs. Under this component, the Department launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) in March, 2015 which is implemented across the country. Under NAP skilling of PwDs is conducted through a network of empanelled training partners comprising Government organizations

(NIs/NHFDC/CRCs/Other Govt. Orgs) and Non-Governmental Organizations (NGOs). There is no separate budgetary allocation stipulated for the NAP for Skill training of PwDs and funds are released from budgetary allocation of SIPDA. So far, an amount ₹ 119.23 crore has been released for imparting skill training to 1.23 lakh PwDs under the Scheme.

- (II) **Accessible India Campaign:** Following the international mandates of UNCRPD and Incheon Strategy, the Accessible India Campaign (AIC) was launched on 3rd December 2015, with the vision of creating barrier free environment for independent and safe living of Persons with Disabilities (PwDs). The Rights for Persons with Disabilities Act 2016 (RPwD Act, 2016) mandates accessibility under Sections 40-46. AIC is being implemented under 3 pillars of accessibility in built up environment, transportation system and Information and Communication Technology (ICT). The status of each of these 3 components of AIC is given below:

(a) **Built Up Environment -**

Under the built-up environment, with the mission to encourage accessibility in built spaces, targets were set for retrofitting selected Central and State Government buildings into barrier free facilities.

States/UTs Buildings: In phase 1, DEPwD has released ₹ 390.49 crores for initiating retrofitting work in 1100 buildings and 254 buildings reported to have been completed in 6 States/UTs

Central Government Buildings: Respective ministries have to carry out accessibility work from their own funds. So far, 998 out of 1108 buildings have been retrofitted in Central Government by Central Public Work Department.

(b) **Transportation System -**

• **Railways**

All 709 AI, A and B Category of Stations have been provided with 7 short term facilities such as provision of ramp with railing for barrier free entry, earmarking at least two parking lots for vehicles used by PwDs, "May I help you" booth etc.

• Airports

35 International Airports and 55 Domestic Airports have been provided accessible features.

• Public Transportation

3.60% of buses *i.e.* 5244 buses out of total fleet of 1,45,287 buses, have been made fully accessible (wheelchair friendly) by Ministry of Road Transport and Highway. Additionally, 30,476 buses made accessible without wheelchair accessibility (20.97% of operational bus fleet)

(c) Information and Communication Technology Ecosystem -

States/UT websites: 917 State Government websites were identified to be made accessible by 23 participating States/UTs. So far, 368 accessible websites have been made live.

Central Government Websites: Ministry of Electronics and Information Technology (MeitY) is the nodal implementing agency for conversion of Central Government websites. 95 accessible websites out of selected 100 websites have been made live.

- (III) The Department is implementing a scheme of Unique Disability Identification (UDID) Project to create a national data base for Persons with Disabilities and also to issue Unique ID card to each persons with disabilities to encourage transparency, efficiency and ease of delivering the government benefits to the persons with disabilities. As on 06.03.2020, 33.70 lakh UDID cards have been generated in all States/UTs of the country.
4. The Department is implementing the Central Sector umbrella Scheme of "**Scholarships for Students with Disabilities**" with the following components:
- (i) Pre-Matric Scholarship for SwDs (For Class IX & X).
 - (ii) Post-Matric Scholarship for SwDs (For Class XI to Post-graduate Degree/Diploma).
 - (iii) Top Class Education Scholarship for SwDs (For Graduate and Post-graduate Degree/Diploma in notified Institutes of excellence in Education).
 - (iv) National Overseas Scholarship (For Master's Degree/Ph.D. in Foreign Universities).

- (v) National Fellowship for PwDs (For M.Phil, and Ph.D. in Indian Universities, and
- (vi) Free Coaching for SwDs (For recruitment examinations for Group A & B posts and entrance examinations for admission in technical and professional courses);

Number of beneficiaries and the scholarship disbursed to them during last five years are as given below:

(Amount in rupees crores)

Year	Number of beneficiaries	Amount released
2014-15	306	13.24
2015-16	6474	25.02
2016-17	14841	35.85
2017-18	21206	56.47
2018-19	30369	86.27
TOTAL	73196	216.85

5. **Schemes of National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities:** National Trust is a statutory body under the Department. National Trust was set up in 2000 under the National Trust for the welfare of persons with autism, cerebral palsy, mental retardation and multiple disability Act, 1999 (NT). It works through a network of voluntary organizations, association of persons with disabilities and associations of their parents. It provides for setting up three member local level committees across the country, primarily to appoint legal consultants for persons with disabilities, where required. National Trust runs various schemes and programmes ranging from early intervention for children upto 10 years to residential centres for adults with severe disabilities. The major Schemes of National Trust are as follows:

- (i) Disha (Early Intervention and School Readiness Scheme for 0-10 years): Under the scheme, 115 Disha Centers have been sanctioned benefiting 2617 beneficiaries during the last 5 years in the country.

- (ii) VIKAAS (Day Care Scheme for 10+ years): Under the scheme, 124 Vikaas Centers have been sanctioned benefiting 4357 beneficiaries during the last 5 years in the country.
- (iii) Disha-cum Vikaas Scheme (Day Care): Under the scheme, there are 39 Disha-cum-Vikaas Centers benefiting 1170 beneficiaries in the country during 2019-2020. Under the scheme, an amount of ₹ 6.52 cr. has been released, so far. This includes release of ₹ 3.57 cr. during 2019-2020. At present, there are 38 Disha cum Vikaas Centers in the country.
- (iv) Samarth (Respite Care Residential Scheme): Under the scheme, 45 Samarth Centers have been sanctioned benefiting 1461 beneficiaries during the last 5 years in the country.
- (v) Gharaunda (Group Home for Adults): Under the scheme, 50 Gharaunda Centers have been sanctioned benefiting 1000 beneficiaries during the last 5 years in the country.
- (vi) Samarth-cum-Gharaunda Scheme (Residential): Under the scheme, there are 12 Samarth-cum-Gharaunda Centers benefiting 179 beneficiaries in the country during 2019-2020. Under the scheme, an amount of ₹1.84 cr. has been released, so far. This includes release of ₹ 1.13 cr. during 2019-2020. At present, there are 12 Samarth cum Gharaunda Centers in the country.
- (vii) Sahyogi (Care Associate Training scheme): Under the scheme, there are 56 Care givers training Centers set up under the Sahyogi Scheme, in which 1762 Care givers trained during the last 5 years in the country.
- (viii) Sambhav (Aids and Assisted Devices): Under the scheme, 126 Registered Organizations have been sanctioned during last 5 years in the country. Under the scheme, an amount of ₹0.95 cr. has been released, so far.
- (ix) 'Niramaya' Health Insurance Scheme: The scheme is to provide affordable Health Insurance to persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities. During the year 2019-2020, 75654 beneficiaries have been enrolled. Total 9688 claims have been settled. Total expenditure under the scheme is ₹40.63 cr. during last five years. This includes release of ₹ 9.93 cr. during 2019-2020. At present, the scheme is being implemented through M/s. Oriental Insurance Co. Ltd., w.e.f. April, 2015.